

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2020

Sl. No.	Cases	Total Pendency at the beginning of January, 2020 (Civil-Criminal)		Institution during the month of January,2020 (Civil -Criminal)		Total Disposal during the month of January,2020 (Civil- Criminal)		Pendency at the end of January,2020 (Civil- Criminal)	
1.	WRIT PETITION	96	--	01	--	01	--	96	--
2.	APPEAL	34	40	--	02	--	--	34	42
3.	RSA	15	--	01	--	--	--	16	--
4.	FAO	02	--	--	--	--	--	02	--
5.	CONTEMPT	--	--	--	--	--	--	--	--
6.	MISC.CASES	--	03	--	--	--	--	--	03
7.	MISC.APPEAL	--	--	--	--	--	--	--	--
8.	SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9.	TRANSFER PETITION(C)	--	--	--	--	--	--	--	--
10.	BAIL APPLICATION	--	--	--	01	--	01	--	--
11.	MAC APPEAL	12	--	--	--	--	--	12	--
12.	REVIEW	--	--	--	--	--	--	--	--
13.	REVISION	07	07	--	--	--	--	07	07
14.	MAT APPEAL	01	--	--	--	--	--	01	--
15.	REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16.	LEAVE PETITION	--	07	--	--	--	--	--	07
17.	ARBITRATION PETITION/APPEAL	03	--	--	--	--	--	03	--
18.	S.A.O.	--	--	--	--	--	--	--	--
19.	REFERENCE	--	--	--	--	--	--	--	--
20.	C.O.	04	--	--	--	--	--	04	--
21.	TAX APPEAL	02	--	--	--	--	--	02	--
22.	SP. APPEAL	01	--	--	--	--	--	01	--
23.	Ex.P.	--	--	--	--	--	--	--	--
	GRAND TOTAL	177	57	02	03	01	01	178	59

Note:-

- 1.Appeal(Civil) includes-RFA,WA & Appeal(C) U/s 30 of the Employee's Compensation Act,1923.
- 2.Appeal(Criminal) includes-Criminal Appeal and Appeal (Crl.) U/s 42 of the Prevention of Money Laundering Act, 2002.

